

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 77 of 2014

Dated : 07th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Hooghly Chamber of Commerce & Industry Appellant(s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Krishnan Venugopal, Sr. Adv. And
Mr. C.K.Rai for Resp.No.1

ORDER

Mr. Anand Ganesan the learned counsel for the appellant has finished his arguments today.

We have heard most of the arguments put by Mr. Krishnan Venugopal the learned Sr. counsel for West Bengal Electricity Distribution Licensee. The learned counsel for the respondents may file their written submission after furnishing copy of the same to the other side within ten days from today.

Post the appeal for remaining hearing on **28th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh